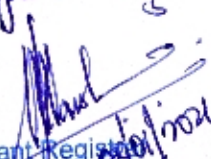


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.12.2020.

Sl. No.	Cases	Total pendency at the beginning of December, 2020 (Civil - Criminal)	Institution during the month of December, 2020 (Civil - Criminal)	Total disposal during the month of December, 2020 (Civil - Criminal)	Pendency at the end of December, 2020 (Civil - Criminal)
1.	WRIT PETITION	112 01	09 —	07 —	114 01
2.	APPEAL	31 25	01 03	01 03	31 25
3.	R. S. A.	20 —	— —	01 —	19 —
4.	F. A. O.	02 —	01 —	— —	03 —
5.	CONTEMPT	01 —	— —	— —	01 —
6.	MISC. CASES	— 01	— —	— —	— 01
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION	01 —	— —	— —	01 —
10.	BAIL APPLICATION	— —	— 02	— 01	— 01
11.	MAC APPEAL	14 —	02 —	— —	16 —
12.	REVIEW	— —	01 —	— —	01 —
13.	REVISION	07 08	01 —	01 —	07 08
14.	MAT APPEAL	— —	— —	— —	— —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 01	— —	— —	— 01
17.	ARBITRATION PETITION/APPEAL	03 —	— —	— —	03 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	02 —	— —	— —	02 —
21.	TAX APPEAL	04 —	— —	— —	04 —
22.	SP. APPEAL	— —	— —	— —	— —
23.	Ex. P.	— —	— —	— —	— —
	GRAND TOTAL	197 36	15 05	10 04	202 37

Prepared by:

 Assistant Registrar
 High Court of Sikkim
 Gangtok

